

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
IA No. 286/JPR/2021
CP No. (IB)- 11/7/JPR/2021
Under Section 7 of IBC, 2016

In the matter of:

M/s Jumbo Finvest (India) Ltd.

...Financial Creditor/Applicant

Versus

M/s A.K.G. Affordable Housing Pvt. Ltd. ...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Prateek Kedawat, Adv.
For the Respondent : Naresh Gupta, Adv.

ORDER

Heard Mr. Prateek Kedawat, Adv. for the Petitioner/Financial Creditor and
Mr. Naresh Gupta, Adv. for the Respondent/Corporate Debtor. List the matter on
05.01.2023.

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

December 06, 2022

RS